GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. †1181 TO BE ANSWERED ON 10.02.2020

STATUS OF ST LIST IN UTTAR PRADESH

†1181. SHRI RAJESH VERMA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of castes along with their number which have been accorded the status of scheduled tribes in Uttar Pradesh by the Government;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps for the upliftment of such tribes; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a) & (b) Information is placed at **Annexure I**.
- (c) & (d) Details of steps taken for the upliftment of Scheduled Tribes including Uttar Pradesh is placed at **Annexure II**.

Annexure I

List of Scheduled Tribes in the State of Uttar Pradesh

- 1. Bhotia
- 2. Buksa
- 3. Jaunsari
- 4. Raji
- 5. Tharu
- 6. Gond, Dhuria, Nayak, Ojha, Pathari, Raj Gond (in the districts of Mehrajganj, Sidharth Nagar, Basti, Gorakhpur, Deoria, Mau, Azamgarh, Jonpur, Balia,

Gazipur, Varanasi, Mirzapur and Sonbadra)

- 7. Kharwar, Khairwar (in the districts of Deoria, Balia, Ghazipur, Varanasi and Sonbhadra)
- 8. Saharya (in the district of Lalitpur)
- 9. Parahiya (in the district of Sonbhadra)
- 10. Baiga (in the district of Sonbhadra)

- 11. Pankha, Panika (in the districts of Sonbhadra and Mirzapur)
- 12. Agariya (in the district of Sonbhadra)
- 13. Patari (in the district of Sonbhadra)
- 14. Chero (in the districts of Sonbhadra and Varanasi)
 15. Bhuiya, Bhuinya (in the
- 15. Bhuiya, Bhuinya (in tl district of Sonbhadra)

Details of upliftment programmes for Scheduled Tribes including Uttar Pradesh: -

- 1. Pre-Matric Scholarship for ST students (Class IX and X).
- 2. Post-Matric Scholarship for ST students (Class XI onwards).
- 3. National Fellowship & Scholarship for Higher Education for ST students.
- 4. National Overseas Scholarship for ST students for studying abroad.
- 5. Special Central Assistance to Tribal Sub-Scheme (SCA to TSS).
- 6. Development of Particularly Vulnerable Tribal Groups (PVTGs)
- 7. Grant-in-aid to Voluntary organizations working for the welfare of Scheduled Tribes.
- 8. Scheme of Strengthening Education among ST Girls in Low Literacy Districts.
- 9. Grants under Article 275(1) of the Constitution.
- 10. Eklavya Model Residential School (EMRS) for the welfare and development of Scheduled Tribes.
